

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.108
CP(IB)/76(AHM)2021

Proceedings under Section 95 IBC

IN THE MATTER OF:

State Bank of India
V/s
Amit Dinesh Patel
(Personal Guarantor)

.....Applicant

.....Respondent

Order delivered on 15/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant	:Mr. Devang Nanavati, Senior Advocate a. w. Ms. Nitu Chaturvedi, Advocate & Mr. Aditya Raval, Advocate
For the Respondent	:Mr. Arjun Sheth, Advocate a. w. Mr. Rajiv Chawla, Advocate

ORDER

In view of the order passed in C.P.(IB)/77(AHM)2021, matter stands adjourned.

Re-list on 30.04.2024.

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)